

loco running staff by the hon. Railway Minister. It was clearly stated on the floor of the House that all arrested workers will be released, not only in connection with the present agitation but also in connection with the arrests in connection with the agitation held in May, 1973. In spite of this arrests are taking place and arrested workers are not being released. I fear that Railway Board is interested in sabotaging the settlement. This House must take serious note of it, in the interest of peace, in the interest of running the railways without disruption of work. I am afraid that the workers will be driven to provocation in many places. Although I join the committee in saying that all the workers must resume duty, at the same time, the Action Committee has said it beyond any doubt that the strike is withdrawn; but at the same time the workers are unwilling in many places to resume duty because of this very provocation. May I request the Minister to make a statement? I am sorry he is not present in the House in spite of your office conveying the information to him. This matter should not be treated lightly.

MR. SPEAKER: He is not bound to be here, because this was given at short notice.

SHRI PILOO MODY (Godhra): Will you please allow me to raise a matter regarding Guru Gobind Singh Medical College?

MR. SPEAKER: Not now, please sit down. I have given chance to one Member.

SHRI PILOO MODY: Do you mean to say, only one issue per day?

MR. SPEAKER: Not now please.

How can you raise this without a notice to me?

SHRI PILOO MODY: I had informed you.

MR. SPEAKER: Not in writing.

SHRI PILOO MODY: I have informed you.

MR. SPEAKER: Please sit down. Don't do like that in future. You will please give a notice in writing. Please don't do that by telephone. Now, Mr. Damani.

SHRI S. R. DAMANI (Sholapur): Mr. Speaker, Sir.....(Interruptions).

MR. SPEAKER: I am not allowing any thing more now.

SHRI S. M. BANERJEE (Kanpur): You will kindly hear me, Sir. The discussion on the Pay Commission's Report is put down for four hours. Now that the time of the Lok Sabha sitting is extended, please extend the time for discussion of the Third Pay Commission Report also.

MR. SPEAKER: That is meant for another matter and not for this.

SHRI S. M. BANERJEE: Kindly extend the time for this Report also.

MR. SPEAKER: You are asking me a thing which I cannot do. You decided that in the Business Advisory Committee. I shall call the meeting again if you want.

श्री एच. एम. बन्जर्जी : मैं समझता हूँ कि मैंने जो बातें कहा हैं वे सही हैं।

MR. SPEAKER: I cannot reverse the decision taken by the Committee.

SHRI S. M. BANERJEE: We can move a motion.

MR. SPEAKER: Please do not break the healthy precedent of implementing what was decided once. I shall put it again before BAC, if you like. And you can discuss it there. Mr. Damani.